145

- 3. Alokudyog Vanaspati & Plywood Limited.
- 4. Shri Rishabh Investments Ltd.
- 5. Sahu Minerals & Properties Ltd.
- 6. Maheshpur Holdings Limited .
- 7. New Central Jute Mills Limited.
- 8. Sahu Jain Services Limited.
- 9. Panch Sheel Shipping Limited.
- 10. Plyboard Industries Limited.
- 11. Jai Agro Industries Limited.
- 12. Jaipur Udyog Limited.
- 13. Ashoka Cement Limited.
- 14. Shree Krishna Gyanoday Sugar Limited.
- 15. 'Rohtas Industries Limited.
- 16. Sahu Jain Limited.
- 17. Shri Keshriya Investments Ltd.
- 18. Universal Investment Trust Ltd.
- 19. *Bennett Coleman & Company Limited.

Completion of Voters' lists

- 711. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that the voters' lists of the States where the

elections are likely to be held in the near future have not been completed so far;

- (b) if so, what are the names of those States; and
- (c) by when the voters' lists in these States are likely to be completed?

THE MINISTER OF LAW, JUSTICE COMPANY AFFAIRS JAGAN NATH KAUSHAL): (a) (c) A statement as furnished by the Election Commission showing final publication of rolls in various States and Union territories, including those where elections are likely to be held in the near future but excluding West Bengal, is laid on the Table oi the House. As regards West Bengal, Election though the Commission originally fixed 1st March, 1982 for final publication of the rolls, the Elec-Commission by its order dated tion 26th February, 1982 directed that the said rolls shall not be finally published until further orders. At this stage it is not possible to state as to what date the Commission would fix ultimately for the final publication of the rolls for West Bengal.

Statement

Date of final publication of rolls in various States and Union Territories, revised with reference to 1st January, 1982, as qualifying date

Stat	e/Union ten	ritory	, ,				Nature of revision	Date of final publication
	ı						2	3
1.	Andhra Pr	radesi	h .	•	•		Intensive/Rest Summary in specified constituencies.	15-3-1982
4.	Assam		٠			•	No revision undertaken	
3.	Bihar						Summary	1-2-1982
4.	Gujarat						Do.	Do.
5.	Нагуапа					•	Do.	1-3-1982
6.	Himachal	Prad	rsh				Do.	1-2-1982
7.	Jammu &	Kash	mir				Do.	31-3-1982

^{*}Already registered under MRTP Act

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8.	Karnataka	,	•			•		Intensive in spec constituencies	ified Rest summary	31-3-1982
9.	Kerala						,	Summary		1-2-1982
о.	Madhya Pr	adesi	ı					$\mathbf{D_0}$.		†1-2-1982
ι.	Maharashu	ra					٠.	Do.		1-2-1982
2,	Manipur		•					Do.	-	1-2-1982
3.	Meghalaya							Intensive	- '-	24-4-1982
‡ ,	Nagaland				•	٠		Do.	•	31-3-1982
3.	Orissa							Summary		1-2-1982
î.	Punjab		•				٠	Do.		Do.
7.	Kajasthan							Do.		Do.
}).	Sikkim Tamil Nade	ıı						Do.		1-4-1982 1-2-1982
٥,	Tripura			-				Intensive		16-4-1982
٠.	Uttar Prade	esh			٠			Summary	1	‡1-2-1982
ì.	Andaman &	k Nic	obar	Islan	rds			Do,		1-2-1982
3.	Arunachal	Prade	esh.		•			Do.	1. (a)	Do-
ŧ.	Chandigarh			•				Do. T		10-2-1982
5.	Dadra & N	agur	Have	eli	•			Do	•	1-2-1982
ì.	Delhi		•		•	•	•	Do.		25-3-1982
7. 3.	Goa, Dama Lakshadwee Mizoram	P	Diu :	:	:	:	:	Do. Do. Do.		1-3-1983 1-3-1983 1-2-1983
o.	Pondicherry	y			•	•	٠	Do.		1- 2-1982

•(However in respect of Sagar 15-2-1982.

Power cut in Chandigarh (Except in Garhwal Parliamentary Constituency and hiU region).

712. SHRI HARVENDAR SINGH HANSPAL: Will the Minister oi ENERGY be pleased to state:

(a) whether a daily four-hour power cut in Chandigarh has crippled the functions oi almost all the local professional/ educational institutions; and (b) if so, what steps are being taken by Government to improve the situation immediately before vocational avenues are plunged in gloom?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) At present there are no power cut*. Power cut varying Irom 2 to 4 hours remained in force in Chandigarh from 28th January to 17th February, 1982 due to power shortage. However, professional institutions were exempt^ed from power cut. The power cut* enforced earlier have been withdrawn w.e.f. 18th February, 1982.